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PART - IX
GOVERNMENT OF MANIPUR
OFFICE OF THE REGISTRAR OF SOCIETIES: MANIPUR

NOTIFICATION

Imphal, the 12th March, 2026

No. 37/Manipur/SR/1987: It is hereby notified for general information that pursuant to Section 8(1)(2)(3) and 9(1)(2) of the Manipur Societies Registration Act, 1989 the Society hitherto called " **The D.M. College Alumni Association** " bearing Registration No. 37/Manipur/SR/1987 has changed its name as the "**Dhanamanjuri University Alumni Association**" vide the Special General Body of the association held on 25th January, 2026.

W. IBOHAL SINGH,
Registrar of Societies, Manipur.

GOVERNMENT OF MANIPUR
DIRECTORATE OF PRINTING & STATIONERY
(A Paperless Directorate)

N O T I F I C A T I O N

Imphal, the 28th April, 2026

No.: ID-DPS-203/10/2025-DPS-DP&S: It is hereby notified that there was no weekly publication of the Manipur Gazette on 22nd April, 2026, as the Directorate of Printing and Stationery, Manipur, did not receive the relevant documents for the Weekly publication.

TH. BINODKUMAR SINGH,
Assistant Director,
Printing & Stationery, Manipur.

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Ngangbam Roben Singh
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